

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 177 of 2012

Dated : 4th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

BSES Rajdhani Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ..Respondent(s)

Appeal No. 178 of 2012

BSES Yamuna Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ..Respondent(s)

Counsel for the Appellant (s) : -

**Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma**

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter for further hearing on **21.01.2014**.

COURT MASTER